

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:26

ANSWERED ON:26.02.2013

LIFTING OF FOODGRAINS

Chaudhary Shri Arvind Kumar;Naranbhai Shri Kachhadia

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the offtake of foodgrains from the Central Pool has been satisfactory during each of the last three years;
- (b) if so, the details thereof indicating the regular and additional allocation of various items made under the Public Distribution System/Targetted Public Distribution System/Antyodaya Anna Yojana along with its absolute and percentage offtake during the said period, State-wise;
- (c) whether the Government has taken any steps or held discussions with the States to ensure timely lifting of these items from the Central Pool; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b), (c) & (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF THE STARRED QUESTION NO. 26 DUE FOR ANSWER ON 26.2.2013 IN THE LOK SABHA

(a) & (b) During the last three years, overall offtake of foodgrains under Targetted Public Distribution System (TPDS) against the normal allocations has been ranging between 88% to 92%. In case of additional allocation the offtake has been ranging between 26% to 85%. State-wise details of allocation, offtake and percentage offtake of rice and wheat under regular TPDS allocation and additional allocations are at Annex-I to X.

(c) to (d): The Government has been urging States/ Union Territories(UTs) to lift their entire allocated quota of foodgrains through quarterly advisories, individual letters, various conferences and periodical meetings with them. The lifting of foodgrains against the additional allocations has shown a rising trend and it has improved from 26% against the additional allocations made during January-February, 2010 to 85% against the additional BPL allocations made during 2011-12. The lifting upto January 2013 against the additional allocations made during the current year is low at 55% and 46% against the additional BPL allocation and allocations for the poorest districts respectively and the States/ UTs have been urged to lift these allocations completely within the validity period. The lifting of foodgrains against the regular TPDS allocation has been satisfactory.